



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Change of Name of IRDA to IRDA of India

The Insurance Laws (Amendment) Ordinance, 2014 (8 of 2014) was promulgated by the Hon'ble President of India on December 26, 2014.

2. Chapter IV of the Ordinance contains certain amendments to The Insurance Regulation and Development Act, 1999 (41 of 1999). Section 105 of the Ordinance amends section 2 (1)(b) of the IRDA Act by inserting the words "of India" after "Development Authority". As a result of this Amendment, Insurance Regulatory and Development Authority has been renamed as "Insurance Regulatory and Development Authority of India".

3. Therefore, it is hereby informed that, Insurance Regulatory and Development Authority (IRDA) shall henceforth be known as "**Insurance Regulatory and Development Authority of India**" (**IRDA of India**).

**Chairman
IRDA of India**